

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO. 152 OF 2011

Thursday, this the 23<sup>rd</sup> day of June, 2011

**CORAM:**

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Chithra A.C  
Residing at Sasthagiri, Kizhakkenela PO  
Paripally – 691 574 ... Applicant

(By Advocate Mr. V.Sajith Kumar )

versus

1. Union of India represented by the Secretary  
to the Government, Ministry of Communications  
Department of Post, Government of India  
New Delhi – 110 001
2. The Chief Postmaster General  
Kerala Circle, Trivandrum – 695 001
3. The Senior Superintendent of Post Office,  
Kollam Postal Division  
Kollam – 691 001 ... Respondents

(By Advocate Mr.S.Jamal, ACGSC )

The application having been heard on 23.06.2011, the Tribunal  
on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The prayer in the OA is for a direction to 1<sup>st</sup> respondent to  
finalise the selection proceedings and issue appointment order  
accommodating the applicant against vacancies of GDSBPM/MC,  
Chirakkarathazham with all consequential benefits.

The applicant is an aspirant to the said post of GDSBPM/MC,  
Chirakkarathazham and the grievance raised is against the inordinate delay

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in finalising the selection process. Respondents in the reply statement has submitted that pursuant to Annexure A-4 complaint filed by the applicant, an enquiry was conducted and after detailed enquiry, review of selection process is made and appointment of one Dhanya earlier selected, was cancelled and decision has been taken to appoint the applicant and pursuant thereto orders appointing the applicant vide memo dated 12.05.2011 has been issued. Since the grievance of the applicant has been redressed there is no lis for adjudication. OA is **dismissed**. No costs.

Dated, the 23<sup>rd</sup> June, 2011.



K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER



JUSTICE P.R.RAMAN  
JUDICIAL MEMBER

vs